

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
NEW DELHI

Company Appeal (AT) (Ins) No.655 of 2020

IN THE MATTER OF:

Gp Capt Atul Jain

...Appellant

Versus

Tripathi Hospital Pvt. Ltd.

...Respondent

For Appellant: Gp Capt. Atul Jain, Appellant

**For Respondent: Shri K. Ravi Ranjan and Ms. Shivani Kher,
Advocates (R-1, 2, 3 & 8)**

O R D E R
(Virtual Mode)

19.02.2021 The Appeal has been wrongly listed before this Bench as it appears that Hon'ble Dr. Alok Srivastava has already recused himself on earlier occasion.

This Appeal may also not be listed before a Bench of which Hon'ble Mr. Justice A.I.S. Cheema is a Member.

The Registry to take note so that the Appeal is not again wrongly listed before a Bench of which either Hon'ble Mr. Justice A.I.S. Cheema or Hon'ble Dr. Alok Srivastava is a Member.

Tentatively, list this matter on 31st March, 2021.

[Justice A.I.S. Cheema]
Member (Judicial)

[Dr. Alok Srivastava]
Member (Technical)

rs/md